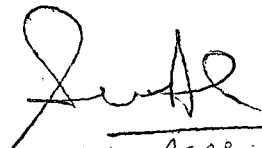


(6)

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA/MP No199

Prabhu Dayal Jangid Versus *no 9.*

Date of Order	Orders
<u>10-12-99</u> <i>Put copy for Sh. M. Rafiq 21/12/99</i> <i>Atk. Nos. 0327 21-12-99 B.J.</i>	OA 137/97 Sh. P. N. Tati, Counsel for the applicant. vs. Tirupati Pandey, Proxy Counsel for Sh. M. Rafiq, counsel for the respondent. Learned counsel for the applicant seeks to withdraw this OA. We, therefore, dispose of this OA as withdrawn.  <i>(N.P. Rawani)</i> M(A)  <i>(S.K. Agarwal)</i> M(J)